

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/ 2329 /A

From :- Smti Pronita Morang,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
  
Shri Biswajit Chakraborty,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the 5<sup>th</sup> May, 2025.

Sub:- **Station leave.**

Ref:- Your letter No.DJN/3974 dated 02.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 03.05.2025 till the morning of 05.05.2025.** During your absence, the Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer available at the station shall remain in charge of your Court and Office.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-48/2017/ 2330 /A, dated 5.5.2025**

Copy to:-

1. The Project Manager, Gauhati High Court.

@ 05.05.25.

**JT. REGISTRAR (VIGILANCE)**

*[Signature]*